

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

ADVERTISEMENT

Imphal, the 11th December, 2024

No. HCM/D-42/2023-Estt.-I/ 28871 . : Applications are invited from willing and eligible candidates for engagement as **Verifiers (Meetei Mayek)** under the AI-Assisted Legal Translation Advisory Committee, High Court of Manipur. The engagement will be on a **Work from Home** basis.

- 1. Work Description:** The empanelled Verifiers (Meetei Mayek) will be engaged strictly on Project Basis under the scheme of the AI-Assisted Legal Advisory Committee of the High Court of Manipur to examine the correctness of the Meetei Mayek scripts of the translated judgments of the Hon'ble Supreme Court of India and Hon'ble High Court of Manipur and making such corrections as may be required for the purpose of ensuring correct spelling, etc.
- 2. Eligibility Criteria:**
 - A Master's degree in Manipuri (Meetei Mayek) with proficiency in English and computer applications.
 - Proficiency in typing Meetei Mayek script using appropriate software and tools.
 - *Preference will be given to candidates holding a law degree and prior translation experience.*
- 3. Remuneration/wages:** Verifiers (Meetei Mayek) will receive remuneration at the rate of Rs. 30 per page (based on the number of pages in the original English judgments).
- 4. Age Limit:** There is no age limit.
- 5. Opening date of online registration:** **18.12.2024** (11:00 A.M.).
- 6. How to Register:**
 - Go to the "**Registration for the various posts under the Project of the AI-Assisted Legal Translation Advisory Committee**" section on the website of the High Court of Manipur (www.hcmimphal.nic.in)
 - Click on the post you want to register for i.e. **Verifiers (Meetei Mayek) (CANDIDATES MUST USE THEIR VALID PERSONAL E-MAIL ID & PHONE NUMBER)**
 - Upload a scanned copy of your recent photograph and fill up in all the necessary details in the online registration form.
 - Click on the "**SUBMIT**" button.

7. No Objection Certificate:

Applicants who are currently employed under any Government organizations must submit a No Objection Certificate from the concerned Authorities and a copy of the same should be submitted at the time of Personal Interaction.

8. Mode of Selection:

- A Written Test in which a candidate is required to transliterate a translated judgment in Roman Script (of approximately 800 words) into Meetei Mayek.
- Shortlisted candidates will be called for Personal Interaction.
- *AI-Assisted Legal Translation Committee reserves the right to select and/or empanel individuals as Verifiers.*
- *The empanelment of Verifiers will be strictly performance-based, with continued inclusion contingent on meeting the required standards. Failure to adhere to these standards may result in de-empanelment at any stage of the project.*

9. Application deadline: Applications will remain open throughout the project duration. Eligible candidates may apply anytime, and selection tests i.e., Written Test and Personal Interaction (at Sl. No. 8 above) will be conducted on a first-come, first-serve basis based on the requirements.

Reeta Laishram

(REETA LAISHRAM)
LANGUAGE OFFICER (SPECIAL OFFICER)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Private Secretary to Registrar General, High Court of Manipur.
6. All the Registrars, High Court of Manipur.
7. All the Joint Registrars, High Court of Manipur.
8. All the Deputy Registrars/ Court Managers Gr. II, High Court of Manipur.
9. All the Assistant Registrars/Sr. Private Secretary/Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
11. Concerned File/Guard File/Notice Board.